

Exposure Draft

Ref:--

Date: 20.06.2022

Draft Master Guidelines on Anti Money Laundering/ Counter Financing of Terrorism(AML/CFT)

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This has reference to our circular dated: 01.06.2022 placed on IRDAI website, seeking comments/suggestions, if any, by June 17, 2022 from all the stakeholders on the captioned matter.

Now it has been decided to extend the time period for all the stakeholders to forward their comments/suggestions, if any, by June 30, 2022. All the others matters/information of the said circular dated: 01.06.2022 will remain unchanged.

**General Manager
Insurance Inclusion and Development Department**

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